

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/81/(IB)/2017
NAME OF THE PETITIONER(S) : WEP SOLUTIONS INDIA LIMITED
NAME OF THE RESPONDENT(S) : MOKA TECHNOLOGY SERVICES LIMITED
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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| 1. | M-Kavitha Surana | Resolitional professional. - Moka Technology. | Kavitha |
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ORDER

Ms. M. Kavitha Surana, RP in person present and submitted an application with the prayer seeking direction to the State Bank of India for operation of the accounts by the RP and to appoint valuers to pay all the expenses including those that stand ratified in the meeting of the CoC. The **Registry** is directed to issue notice to the State Bank of India, Industrial Finance Branch, Chennai. Put up on **02.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)